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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid on the Table; Shri Ghulam Nabi Azad.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table a copy of the Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Indian Medical Council (Amendment) Ordinance, 2013 (No. 4 of 2013).

(Placed in Library, See No. LT 9223/15/13)

...(Interruptions)

MADAM SPEAKER: Shri Milind Deora.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table a copy of the Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the National Food Security Ordinance, 2013 (No. 7 of 2013).

(Placed in Library, See No. LT 9226/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9227/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Chennai, for the year 2011-2012.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9228/15/13)

(5) A copy of the National Green Tribunal (Recruitment, Salaries and other Terms and Conditions of Service of Officers and

other Employees) (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 260(E) in Gazette of India dated 22nd April, 2013 together with a corrigendum published in Notification No. G.S.R. 482(E) dated 12th July, 2013.

(Placed in Library, See No. LT 9229/15/13)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, Chennai, for the year 2011-2012.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 9230/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence, for the year 2013-2014.

(Placed in Library, See No. LT 9231/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): I beg to lay on the Table a copy of the Agricultural and Processed Food Products Export Development Authority (Amendment) Regulations, 2013 (Hindi and English versions) published in Notification No. F. No. 1/3/2009-EP (Agri.-IV) in Gazette of India dated 11th March, 2013 under Section 34 of the Agricultural and Processed Food Products Export Development Authority Act, 1985.

(Placed in Library, See No. LT 9232/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): I beg to lay on the Table a copy of the Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Securities and Exchange Board of India (Amendment) Second Ordinance, 2013 (No. 5 of 2013).

(Placed in Library, See No. LT 9233/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table a copy of the revocation of President's Rule in the State of Jharkhand (Hindi and English versions) published in Notification No. G.S.R. 486(E) in Gazette of India dated 13th July, 2013 under article 356(3) of the Constitution of India.

(Placed in Library, See No. LT 9234/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, on behalf of my colleague Shri Rajeev Shukla, I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2) (a) of the Constitution:-

- (1) The Indian Medical Council (Amendment) Ordinance, 2013 (No. 4 of 2013).

(Placed in Library, See No. LT 9235/15/13)

- (2) The Securities and Exchange Board of India (Amendment) Second Ordinance, 2013 (No. 5 of 2013).

(Placed in Library, See No. LT 9236/15/13)

- (3) The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Second) Ordinance, 2013 (No. 6 of 2013).

(Placed in Library, See No. LT 9237/15/13)

- (4) The National Food Security Ordinance, 2013 (No. 7 of 2013).

(Placed in Library, See No. LT 9238/15/13)

- (5) The Securities Laws (Amendment) Ordinance, 2013 (No. 8 of 2013).

(Placed in Library, See No. LT 9239/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. S. NATCHIAPPAN): I beg to lay on the Table:-

(1) A copy of the Patents (Applications and Appeals to the intellectual Property Appellate Board) Amendment Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 312(E) in Gazette of India dated 16th May, 2013 under Section 160 of the Patents Act, 1970.

(Placed in Library, See No. LT 9240/15/13)

(2) A copy of the Trade Marks (Applications and Appeals to the intellectual Property Appellate Board) Amendment Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 313(E) in Gazette of India dated 16th May, 2013 under sub-section (4) of Section 157 of the Trade Marks Act, 1999.

(Placed in Library, See No. LT 9241/15/13)

(3) A copy of the Geographical Indications of Goods (Forms and making an appeal and fees therefore) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 314(E) in Gazette of India dated 16th May, 2013 under sub-section (3) of Section 87 of the Geographical Indication of Goods (Registration and Protection) Act, 1999.

(Placed in Library, See No. LT 9242/15/13)

...(Interruptions)
